

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 872 of 2020

IN THE MATTER OF:

Maldar Barrels Pvt. Ltd.

...Appellant

Versus

Pearson Drums & Barrels Pvt. Ltd.

...Respondent

Present:

For Appellant: Ms. Pratiksha Sharma, Mr. Ankit Acharya, Mr. Kunal Kanungo and Mr. Mayur Khandeparkar, Advocates.

For Respondent: Mr. Jishnu Saha, Sr. Advocate with Mr. Lokenath Chatterjee, Mr. Uddyam Mukherjee and Mr. Jaydeb Ghorai, Advocates.

ORDER
(Through Virtual Mode)

20.11.2020: Shri Jishnu Saha, Sr. Advocate appears on behalf of the Respondent. He may file reply affidavit alongwith vakalatnama within two weeks. Rejoinder thereto, if any, may be filed by the Appellant within two weeks thereof. Learned counsel for the parties may also file their short written submissions, not exceeding three pages, supported by relevant case law, alongwith their pleadings.

Post the matter for admission (after notice) on **19th January, 2021.**

[Justice Bansi Lal Bhat]
Acting Chairperson

[Justice Anant Bijay Singh]
Member (Judicial)

[Shreesha Merla]
Member (Technical)

am/gc